project-wise earmarking has been introduced by the Planning Commission.

Implementation of Integrated Child Development Services Projects in Kerala

- 956. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the names of the States that have been most successful in implementing the Integrated Child Development Services (ICDS) Scheme;
- (b) the number of beneficiaries in the State of Kerala who have availed of the facilities under the scheme during the year 1985-86;
- (c) the amount allotted to the State of Kerala during 1985-86 for the ICDS projects; and
 - (d) the amount actualy utilised?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) ICDS has many components and it is not feasible to make over-all comparisons,

- (b) 2.07 Lakh children availed of pre-school education in March 1986 as per reports of 61 projects. 6.06 lakh children, pregnant women and nursing mothers received supplementary nutrition 67 projects.
- (c) Rs. 262.82 lakhs (inclusive of Rs 20.41 lakhs in kind).
- (d) Rs. 274 lakhs, as reported by the State Government.

Construction of dam at Manibhadra on Mahanadi

- 957. SHRI SRIBALLAV PANIGRAHI: Will the Minister of WATER RESOURCES be pleased to state:
 - (a) whether there is any proposal to

construct a dam over the river Mahanadi at Manibhadra in Orissa;

- (b) if so, the salient features of the project;
- (c) whether Government are aware of the strong feelings of the people of Western Orissa against this proposal; and
 - (d) if so, their reaction to it?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND):
(a) Yes, Sir.

- (b) The project envisages construction of an earth dam 2370 m. long and 59 m. high across the river Mahanadi impounding a gross storage of 8400 million cubic metres. It is estimated to cost Rs. 1103 crores and provides hydel power benefit with an installed capacity of 960 MW and flood protection to an area of 6.57 lakh hectares. The project report of canal system proposed as Stage II is yet to be submitted by the State Government.
- (c) and (d) No representation has been received by the Centre in this regard.

High power committee to review status of nurses

958. SHRI K. V. SHANKARA GOWDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

- (a) whether Government propose to appoint a high power committee to review the status of nurses in the country and the training facilities and working conditions available to them;
- (b) if so, by what time the final decision in this regard is likely to be taken; and
- (c) what are the terms and reference that are likely to be referred to this committee and by what time the committee will submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) to 'c) No final view has been taken by the Government as yet for the appointment of a high power committee to review the status of Nursing in the country and the training facilities and working conditions available to them.

Interpolation of blue scienes in films

- 959. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government are aware of the reports about interpolation of blue scenes in films after their clearance by the censors;
- (b) whether this practice is reported to be more common in Malayalam films; and
- (c) if so, the details of such films and what steps have been taken to check the illegal interpolation?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI); (a) Government do come across reports about alleged interpolations of objectionable material in films after their certification by the Central Board of Film Certification.

- (b) During the last three years the complaints received by the Board and Government relate in a majority of cases to Malayalam films.
- (c) Complaints regarding alleged interpolations have been or are being dealt with by the Board and/or Government during 1985 and 1986 so far in respect of the following films:—
 - (1) OTTAYAN (Malayalam)
 - (2) SWARNA GOPURAM (Malayalam)
 - (3) NULLI NOVIKKATHE (Malayalam)
 - (4) PIDIKITTAPULLI (Malayalam)
 - (5) URUKKU MANISHYAN (Malayalam)
 - (6) VENGEANCE (Malayalam)

- (7) VETTA (Malayalam)
- (8) DHOOMAM (Malayalam)

The responsibility for enforcement of the penal provisions of the Cinematograph Act 1952 rests with the State Governments and Union Territory Administrations. From time to time the Central Government and the Board have brought to the notice of these authorities the problem about censorship violations (including interpolations in films) and have stressed the need for greater vigilance on their part. The Board has also brought the matter to the associations of the film industry and sought their cooperation for putting a stop to such violations.

Female infanticide for fear of powry

- 960. DR. DATTA SAMANT: Will the Minister of HUMAN RESOURCE DEVE-LOPMENT be pleased state:
- (a) whether it is fact that female infanticide is very common among the 'Usilampatti Kallar' community in Tamil Nadu for escaping the burden of dowry;
- (b) if so, the number of such cases, Statewise; and
- (c) steps taken by Government to eradicate this evil?

THE MINISTER OF STATE IN THE DEP-ARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVE-LOPMENT(SHRIMATI MARGARET ALVA): (a) to (c) On the basis of a quick study which was got conducted by the State Government of Tamil Nadu, there are indications that certain communites like Kallar and Thevars of Madurai district do not welcome the birth of female babies if there are alrady one or two children in the family and the neo-natal mortality rate of female children is very high. The number of such cases is not available. On the basis of the study report, the State Government has issued instructions to agencies like Tamil Nadu Integrated Nutrition Public Health, Programme, Education. Chief Minister's Nutritious Meal Programme to undertake an intensive education programme to combat this evil.